

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

MA 2064/2003  
OA 3362/2002

New Delhi, this the 29th day of September, 2003

Hon'ble Sh. Shanker Raju, Member (J)  
Hon'ble Sh. R.K.Upadhyaya, Member (A)

Suraj Bhan Kaushik  
S/o Late Sh. Bharat Singh  
R/o B-6, Raksha Kunj  
Paschim Vihar, New Delhi - 110 063.  
...Applicant

(By Advocate Sh. M.K.Bhardwaj, for  
Sh. Arun Bhardwaj)

V E R S U S

1. The Director General  
ICAR, Krishi Bhawan  
New Delhi.
2. The Secretary  
ICAR, Krishi Bhawan  
New Delhi.
3. Sh. S.P.Sanwal  
S/o Sh. Kanwar Singh  
4/16, Lodhi Colony, New Delhi,  
working as Under Secretary  
ICAR, Krishi Bhawan, New Delhi.
4. Sh. A.S.Sethi, working as  
Under Secretary, ICAR  
Krishi Anusandhan Bhawan  
New Delhi - 110 012.
5. Sh. P.K.Bage, working as  
Under Secretary, ICAR  
Krishi Anusandhan Bhawan  
New Delhi - 110 012.
6. Sh. Rajiv Maheshwari  
S/o Sh. R.S.Maheshwari  
R/o B-45, Surya Nagar, Ghaziabad (UP)  
working as Under Secretary  
Krishi Anusandhan Bhawan  
New Delhi - 110 012.
7. Sh. Kanhiya Chaudhary  
S/o Late Sh. Shankar Chaudhary  
R/o B-45, Krishi Vihar, New Delhi - 110 048  
working as Under Secretary  
Krishi Anusandhan Bhawan, New Delhi - 110 012.
8. Sh. Tarsem Lal  
Ex-Under Secretary, ICAR  
through Secretary, ICAR, New Delhi.  
...Respondents  
(None present)

(R)

O R D E R (ORAL)

Shri Shanker Raju,

MA 2064/2003, seeking permission to withdraw this OA, is allowed.

2. Accordingly OA 3362/2002 is dismissed as withdrawn with liberty to approach this Tribunal if any grievance survives.

R.K.Upadhyaya

(R.K.UPADHYAYA)  
MEMBER (A)

S.Raju

(SHANKER RAJU)  
MEMBER (J)

/vks/